



**भारतीय प्रतिभूति
और विनिमय बोर्ड
Securities and Exchange
Board of India**

**RECOVERY & REFUND DIVISION
SOUTHERN REGIONAL OFFICE**
TEL: 044-28880222, recoverysro@sebi.gov.in

**Corrigendum to the Notice of Demand, Attachment Orders and Remittance Order in Recovery
Certificate No. 4389 of 2021 issued against Farmax India Limited**

- Whereas a Recovery Certificate No. 4389 of 2021 dated December 17, 2021 had been drawn up by the Recovery Officer against Farmax India Limited in the above proceedings. Accordingly, a Notice of Demand dated 17/12/2021 was issued. Further, Attachment Orders in A.P.Nos. 8183 & 8184 dated 20/04/2022 and Remittance Order dated 27/04/2022 were also issued by the Recovery Officer.
- It is brought to the notice of the Recovery Division that the Hon'ble Securities Appellate Tribunal (SAT), vide its Order dated 21/03/2022 had reduced the penalty imposed on Farmax India Limited from Rs.12,00,00,000/- to Rs.5,00,00,000/-.
- Accordingly, the penalty amount shall be read as Rs.5,00,00,000/- (Rupees Five Crore Only) instead of Rs.12,00,00,000 (Rupees Twelve Crore Only) in the aforesaid Notice of Demand, Attachment Orders and Remittance Order issued in respect of Farmax India Limited.
- Further, the dues as on date recoverable from the said entity/defaulters is given below, which is subject to any credit received pursuant to the Remittance Order:

Description of Dues	Amount (Rs.)
Penalty imposed by the Adjudicating Officer vide Order no. EAD-9/VKV/GSS/2020-21/9503 dated 29/10/2020 in respect of Farmax India Limited read with Hon'ble SAT's Order dated 21/03/2022 in reducing the penalty amount	5,00,00,000
Interest from October 2020 to July 2022 @ 1% p.m.	1,10,00,000
Recovery Cost	1,000
Further Interest	On Actual Date of Payment
Total	Rs.6,10,01,000/- + Further Interest till Actual date of Payment

Given under my hand and seal at Chennai on this the 12th day of July 2022.

SEAL



Copy to:

Farmax India Ltd. (PAN: AADCB1600R)
Survey No 658, Bowrampet Village,
Qutubullapur Mandal, (Sub-Urban of Hyderabad),
Ranga Reddy, Hyderabad-500043

RECOVERY OFFICER
एम के श्रीकांत
M K SRIKANTH

वसूली अधिकारी एवं उप महा प्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai

दक्षिणी प्रादेशिक कार्यालय : 'ओवरसीज टॉवर्स' सातवीं मंज़िल, 756-एल, अन्ना सालै, चेन्नई - 600 002

Southern Regional Office : Overseas Towers, 7th Floor, 756-L, Anna Salai, Chennai - 600 002. Phone : 044 - 2852 6686, 2888 0222 Fax : 044 - 2888 0333 e-mail : sebisro@sebi.gov.in

सेबी भवन, प्लॉट सं, सी4-ए, "जी" ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051. "SEBI BHAVAN", Plot No.C4-A, "G" Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051.